

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 144 OF 2016 &
IA NO. 311 OF 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

....

Appellant(s)

Vs.

M/s Atma Powers Pvt. Ltd. & Ors.

....

Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi
Mr. Krishna Kant for R-1

Mr. Aditya Grover
Mr. Arjun Grover
Mr. Sehjuil Mehta for R-2

Mr. Sakesh Kumar for R-3

ORDER

Rejoinder is being filed today. Pleadings are complete.

List the matter for hearing on **12.07.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt